F.No. II(11)32/2019 - NACIN

Date: 04.04.2019

Madam / Sir,


Please refer to NACIN’s letter even F.No. 1202-1431 dated 25.03.2019 on Two-Days’ Training on “Enforcement of Intellectual Property Rights (IPRs)” for Group ‘A’ officers of CBIC at NACIN, Faridabad which was earlier scheduled on 15-16 April, 2019.

2. In view of the insufficient nominations, the above training has been re-scheduled. Now this training will be held on 29-30 April, 2019 at NACIN Faridabad.

3. CBIC has a major role in the effective enforcement of IPRs. Capacity building and creating awareness about IPRs amongst CBIC officers is a sine-qua-non to strengthen the IPR enforcement regime. After this training, officers will have greater awareness about legal provisions relating to enforcement of IPRs; IPR (Imported Goods) Enforcement Rules, 2007; Parallel Imports; IPR status in different countries; The Copyrights Act, 1957; The Trade Marks Act, 1999; Counterfeiting of Goods and Disposal & Destruction of infringing goods. The participants will also undergo practical training on brand identification and share various case studies on IP activities.

4. Fresh Nominations may please be sent through e-mail only at email ID: nomination.istnacin@gmail.com to Deputy Director (IST), NACIN, Faridabad by 23rd April, 2019 positively. The telephone/mobile numbers, e-mail address (in capital letters) and Employee ID of the nominated officers may also be indicated in the nomination letter so as to facilitate ease of communication.

5. It is, further, requested that hard copy of nomination may not be sent separately through courier or by post so as to avoid wastage of paper.

6. It may kindly be ensured that the officer once nominated should attend the training course as last minute cancellation/withdrawal results in considerable administrative and financial issues.

7. It may be mentioned that limited hostel facilities are available for the participants, who wish to stay in campus. For the participants, the hostel and mess charges (all inclusive) shall be approximately Rs. 400/- per day. This includes Rs. 100/- room rent, Rs. 100/- Breakfast + bed tea, Rs. 200/- for dinner. Rs. 250/- for lunch and tea/snacks (twice a day) is to be paid separately at the time of registration by all the participants. Request for stay at in-campus hostel may be sent directly to the Joint Director (Admn.), NACIN, at e-mail id: nacengangotri@gmail.com.

8. In case participants are desirous of staying in a nearby hotel, they may send their request to e-mail id: nacengangotri@gmail.com for hotel details.
9. The nominated officers may please be directed to report to the Academy at Sector 29, Near Police Lines, Faridabad on 29.04.2019 at 9.30 a.m. positively for attending the training programme. Nearest Metro Station is Sector-28 on the Violet Line. As the valedictory function on 30.04.2019 may continue upto 6.00 p.m., the officers may be advised to plan their return journey accordingly.

Yours faithfully,

(Rajesh Kumar)
Joint Director

To

1. The Chief Commissioners of Customs (All)
2. The Chief Commissioners of CGST & Central Excise (All)
3. The Director General (All Directorates General under CBIC)
4. The Chief Departmental Representative, CESTAT, New Delhi
5. The Commissioners of Customs (All)
6. The Commissioners of CGST & Central Excise (All)
7. The Commissioners of Audit Commissionerates (All)
8. CBIC & NACIN Website